SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI JOHN BRITTAS (Kerala): Sir, I also associate myself with the issue raised by the hon. Member.

## Most polluted cities in the country

DR. L. HANUMANTHAIAH (Karnataka): Mr. Chairman, Sir, I thank you for giving me this opportunity. Sir, according to the World Air Quality Report..

MR. CHAIRMAN: One second. You have two minutes because there is one more Member, who is associating.

DR. L. HANUMANTHAIAH: According to the World Air Quality Report released by IQAir, the microscopic PM 2.5 pollutant is 58.1 micrograms per cubic meter, which is more than the WHO air quality standards. Delhi is the worst which ranks fourth globally polluted city, and twenty times above the WHO quality. In the top ten-fifteen more polluted cities globally are in India. The list of 100 more polluted cities, 63 are in India, which is very scarring and we have to be very careful and take action on this. Sir, the Report says that the residents of Delhi, Lucknow and surrounding cities, have their life expectancy a decade less because of this air pollution. Otherwise, they would have lived one decade more than what they are living now. So, this is the report. In all metro cities of the country, except Chennai, the air pollution levels in the year 2021 is expected to be more than the other cities in the country. The economic cost of the crisis in India is estimated to be 150 billion US dollar. That is what is expected. The major problem is the vehicular emission and industrial pollution. I request the Government that at least they should ensure that in all metro cities, the CNG is made available so that the pollution comes down. Planting of trees should be made mandatory. This is what my request is. Thank you.

SHRIMATI MAUSAM NOOR (West Bengal): Sir, as my colleague has already gave out many a data, I would like to add that in India, Bhiwadi in Rajasthan, closely followed by Ghaziabad in Uttar Pradesh, occupy the first and second most-polluted

cities. In the list of most polluted countries in the world, India ranks the fifth. It is very alarming that the level of PM 2.5, a marker of the severity of pollution, is hiked throughout the country with no city in the country meeting the safe limit of 5 micrograms per cubic metre. Sir, a recent report has revealed that the air pollution will reduce the life expectancy of 40 per cent of Indians by nine years causing one death every minute. Every citizen of the country has a right to clean air. Therefore, I request the Government to take adequate measures to improve the air quality of the country. Thank you, Sir.

DR. V. SIVADASAN (Kerala): Sir, I associate myself with the issue raised by the hon. Member.

DR. AMEE YAJNIK (Gujarat): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Mention made by the hon. Member.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

MS. DOLA SEN (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

SHRIMATI JAYA BACHCHAN (Uttar Pradesh): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI SUJEET KUMAR (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI M. SHANMUGAM (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI John Brittas (Kerala): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

DR. SANTANU SEN (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

DR. SASMIT PATRA (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

DR. FAUZIA KHAN (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

SHRIMATI VANDANA CHAVAN (Maharashtra): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI BIKASH RANJAN BHATTACHARYYA (West Bengal): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI G.C. CHANDRASHEKHAR (Karnataka): Sir, I also associate myself with the issue raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

प्रो. मनोज कुमार झा (बिहार) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

श्री नीरज डांगी (राजस्थान) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

श्री राजमणि पटेल (मध्य प्रदेश) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं। श्री रेवती रमन सिंह (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

श्री शक्तिसिंह गोहिल (गुजरात) : महोदय, मैं भी माननीय सदस्या द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।

## Sahibganj ferry accident

श्री दीपक प्रकाश (झारखंड): सभापित महोदय, झारखंड के साहिबगंज जिले में पिवत्र गंगा की धारा प्रवाह होती है और वहां पिछले दिनों पानी पर चलने वाले जहाज़, जिसको फैरी कहा जा सकता है, उसके डूबने से करीब 50 लोगों की मृत्यु हो गई। हम सब लोगों को जानकारी है कि वहां पर फैरी और पानी के जहाज़ को रात में चलने की अनुमित प्रदान नहीं की गई है, लेकिन वहां दिन में पानी के जहाज़ कम चलते हैं, रात में ज्यादा चलते हैं, इसके पीछे कारण यह है कि वहां जो खनन माफिया हैं, जो खनिज संपदा को लूटते हैं, वे लोग रात को उसी फैरी के माध्यम से तस्करी करने का काम करते हैं। वे पानी के जहाज़ खनिज संपदा की तस्करी का मुख्य स्त्रोत बन गये हैं, परिचालन का कारण बन गए हैं। महोदय, उसमें 50 लोगों की मृत्यु हुई है और खनिज संपदा की इस प्रकार से तस्करी हो रही है, अवैध खनन हो रहा है कि कई पहाड़ खत्म हो चुके हैं। यह खनिज संपदा तस्करी होकर बंगाल जाती है, बिहार जाती है और बंगलादेश भी जाती है। इसकी जांच कोई एक राज्य नहीं करा सकता है, इसलिए मेरा आग्रह और निवेदन है कि इसकी जांच सीबीआई से कराई जाए और जिन लोगों की मौत हुई है, उन लोगों को उचित मुआवज़ा दिया जाए, धन्यवाद।।

DR. SANTANU SEN (West Bengal): Sir, I associate myself with the issue raised by the hon. Member.

SHRI P. WILSON (Tamil Nadu): Sir, I also associate myself with the issue raised by the hon. Member.

DR. AMAR PATNAIK (Odisha): Sir, I also associate myself with the issue raised by the hon. Member.

SHRI ABIR RANJAN BISWAS (West Bengal): Sir, I also associate myself with the Mention made by the hon. Member.

श्री विशम्भर प्रसाद निषाद (उत्तर प्रदेश) : महोदय, मैं भी माननीय सदस्य द्वारा उठाए गए विषय के साथ स्वयं को संबद्ध करता हूं।